

ITEM NO.66

COURT NO.12

SECTION IX

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 19499/2024

[Arising out of impugned final judgment and order dated 10-08-2023 in WP No. 4821/2019 passed by the High Court of Judicature at Bombay at Nagpur]

MAHARASHTRA STATE ROAD TRANSPORT CORPORATION

Petitioner(s)

VERSUS

SUBHASH S/O LAXMANRAO BRAMHE

Respondent(s)

WITH

SLP(C) No. 19507/2024 (IX)

SLP(C) No. 19506/2024 (IX)

SLP(C) No. 19509/2024 (IX)

SLP(C) No. 19916/2024 (IX)

SLP(C) No. 19504/2024 (IX)

SLP(C) No. 19510/2024 (IX)

Diary No(s). 15255/2024 (IX)

(IA No.241878/2024-CONDONATION OF DELAY IN FILING and IA, No.241879/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.241880/2024-EXEMPTION FROM FILING O.T. and IA No.241881/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No.241882/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 15479/2024 (IX)

(FOR ADMISSION and I.R. and IA No.238620/2024-CONDONATION OF DELAY IN FILING and IA No.238619/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.238621/2024-EXEMPTION FROM FILING O.T. and IA No.238622/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No.238618/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 15842/2024 (IX)

(FOR ADMISSION and I.R. and IA No.237190/2024-CONDONATION OF DELAY IN FILING and IA No.237189/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.237191/2024-EXEMPTION FROM FILING O.T. and IA No.237192/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No.237188/2024-PERMISSION TO FILE ADDITIONAL

**DOCUMENTS/FACTS/ANNEXURES)**

Diary No(s). 16100/2024 (IX)  
 (IA No.234643/2024-CONDONATION OF DELAY IN FILING and IA No.233282/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.233283/2024-EXEMPTION FROM FILING O.T. and IA No.233284/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.233281/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 16186/2024 (IX)  
 (IA No.241199/2024-CONDONATION OF DELAY IN FILING and IA No.241200/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.241201/2024-EXEMPTION FROM FILING O.T. and IA No.241202/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.241203/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 16613/2024 (IX)  
 (FOR ADMISSION and I.R. and IA No.241953/2024-CONDONATION OF DELAY IN FILING and IA No.241957/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.241959/2024-EXEMPTION FROM FILING O.T. and IA No.241954/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.241955/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 16642/2024 (IX)  
 (IA No.237767/2024-CONDONATION OF DELAY IN FILING and IA No.237769/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.237770/2024-EXEMPTION FROM FILING O.T. and IA No.237768/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.237772/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 16659/2024 (IX)

Diary No(s). 24449/2024 (IX)  
 ( IA No.235433/2024-CONDONATION OF DELAY IN FILING and IA No.235432/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.235434/2024-EXEMPTION FROM FILING O.T. and IA No.235426/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.235431/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 24487/2024 (IX)  
 ( IA No.238029/2024-CONDONATION OF DELAY IN FILING and IA No.238026/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.238031/2024-EXEMPTION FROM FILING O.T. and IA No.238032/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.238023/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 24505/2024 (IX)  
 ( IA No.238057/2024-CONDONATION OF DELAY IN FILING and IA

No.238056/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.238058/2024-EXEMPTION FROM FILING O.T. and IA No.238059/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No.238055/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 24535/2024 (IX)  
( IA No.233876/2024-CONDONATION OF DELAY IN FILING and IA No.233879/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.233880/2024-EXEMPTION FROM FILING O.T. and IA No.233877/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No.233878/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 26630/2024 (IX)  
(IA No.243669/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.243671/2024-EXEMPTION FROM FILING O.T. and IA No.243668/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 24736/2024 (IX)  
( IA No.234195/2024-CONDONATION OF DELAY IN FILING and IA No.234193/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.234196/2024-EXEMPTION FROM FILING O.T. and IA No.234197/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No.234192/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 24752/2024 (IX)  
( IA No.234260/2024-CONDONATION OF DELAY IN FILING and IA No.234259/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.234262/2024-EXEMPTION FROM FILING O.T. and IA No.234264/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No.234258/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 29719/2024 (IX)  
(IA No.278766/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.278771/2024-EXEMPTION FROM FILING O.T. and and IA No.278764/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 24802/2024 (IX)  
( IA No.239645/2024-CONDONATION OF DELAY IN FILING and IA No.239651/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.239653/2024-EXEMPTION FROM FILING O.T. and IA No.239656/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No.239648/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 19796/2024 (IX)

Diary No(s). 24961/2024 (IX)

(IA No. 234666/2024 - CONDONATION OF DELAY IN FILING, IA No. 234668/2024 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS, IA No. 234665/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 234667/2024 - EXEMPTION FROM FILING O.T. & IA No. 234664/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 24989/2024 (IX)  
 (IA No. 234278/2024 - CONDONATION OF DELAY IN FILING, IA No. 234280/2024 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS, IA No. 234277/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 234279/2024 - EXEMPTION FROM FILING O.T. & IA No. 234276/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 20215/2024 (IX)

SLP(C) No. 20213/2024 (IX)

SLP(C) No. 29317/2024 (IX)  
 (IA No.270943/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.270944/2024-EXEMPTION FROM FILING O.T. and IA No.270942/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 19798/2024 (IX)

SLP(C) No. 29696/2024 (IX)  
 (IA No.270983/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.270984/2024-EXEMPTION FROM FILING O.T. and IA No.270982/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 25538/2024 (IX)

SLP(C) No. 19797/2024 (IX)

Diary No(s). 25664/2024 (IX)  
 (IA No.199174/2024-CONDONATION OF DELAY IN FILING and IA No.199182/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No.199169/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 20214/2024 (IX)

SLP(C) No. 19883/2024 (IX)

SLP(C) No. 29282/2024 (IX)  
 (IA No. 270971/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 270972/2024 - EXEMPTION FROM FILING O.T. & IA No. 270970/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 28645/2024 (IX)  
 (IA No. 231192/2024 - CONDONATION OF DELAY IN FILING, IA No. 231194/2024 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS, IA No. 231191/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 231193/2024 - EXEMPTION FROM FILING O.T. & IA No. 231190/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 19868/2024 (IX)

SLP(C) No. 19867/2024 (IX)

SLP(C) No. 19961/2024 (IX)

Diary No(s). 29142/2024 (IX)  
 (IA No. 194101/2024 - CONDONATION OF DELAY IN FILING, IA No. 194103/2024 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS, IA No. 194098/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 29185/2024 (IX)  
 ( IA No.282081/2024-CONDONATION OF DELAY IN FILING and IA No.282084/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.282085/2024-EXEMPTION FROM FILING O.T. and IA No.282082/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No.282083/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 29731/2024 (IX)  
 (IA No.279423/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.279427/2024-EXEMPTION FROM FILING O.T. and IA No.279422/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 29776/2024 (IX)  
 ( IA No.288306/2024-CONDONATION OF DELAY IN FILING and IA No.288305/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.288307/2024-EXEMPTION FROM FILING O.T. and IA No.288308/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No.288304/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 30015/2024 (IX)  
 (IA No.283537/2024-CONDONATION OF DELAY IN FILING and IA No.283536/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.283538/2024-EXEMPTION FROM FILING O.T. and IA No.283539/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No.283535/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 30043/2024 (IX)  
 (IA No. 181667/2024 - CONDONATION OF DELAY IN FILING  
 IA No. 194222/2024 - PERMISSION TO FILE ADDITIONAL

**DOCUMENTS/FACTS/ANNEXURES)**

Diary No(s). 30121/2024 (IX)  
 ( IA No.286385/2024-CONDONATION OF DELAY IN FILING and IA No.286389/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.286391/2024-EXEMPTION FROM FILING O.T. and IA No.286387/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.286392/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 29115/2024 (IX)  
 (IA No. 269044/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 269045/2024 - EXEMPTION FROM FILING O.T. & IA No. 269043/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 30205/2024 (IX)  
 ( IA No.281801/2024-CONDONATION OF DELAY IN FILING and IA No.281800/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.281802/2024-EXEMPTION FROM FILING O.T. and IA No.281803/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.281799/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 20859/2024 (IX)  
 (FOR ADMISSION and I.R. and IA No.192352/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.192355/2024-EXEMPTION FROM FILING O.T. and IA No.192349/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 19347/2024 (IX)

SLP(C) No. 29709/2024 (IX)  
 (IA No. 273568/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 273572/2024 - EXEMPTION FROM FILING O.T. & IA No. 273566/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 31445/2024 (IX)  
 (IA No.281685/2024-CONDONATION OF DELAY IN FILING and IA No.281690/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.281692/2024-EXEMPTION FROM FILING O.T. and IA No.281683/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.281689/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 31448/2024 (IX)  
 (IA No.279410/2024-CONDONATION OF DELAY IN FILING and IA No.279409/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.279411/2024-EXEMPTION FROM FILING O.T. and IA No.279412/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS and IA No.279407/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 29117/2024 (IX)  
 (IA No. 267621/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 267623/2024 - EXEMPTION FROM FILING O.T. & IA No. 267619/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 29720/2024 (IX)  
 (IA No.279448/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.279451/2024-EXEMPTION FROM FILING O.T. and IA No.279445/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 29710/2024 (IX)  
 (IA No.270962/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.270963/2024-EXEMPTION FROM FILING O.T. and IA No.270961/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 29711/2024 (IX)  
 (IA No.270371/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.270373/2024-EXEMPTION FROM FILING O.T. and IA No.270370/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 31553/2024 (IX)  
 (IA No. 284237/2024 - CONDONATION OF DELAY IN FILING, IA No. 284241/2024 - CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS, IA No. 284236/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 284239/2024 - EXEMPTION FROM FILING O.T. & IA No. 284234/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 32174/2024 (IX)  
 (IA No.282384/2024-CONDONATION OF DELAY IN FILING and IA No.282385/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.282386/2024-EXEMPTION FROM FILING O.T. and IA No.282383/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No.282387/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 29116/2024 (IX)  
 (IA No. 270231/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 270235/2024 - EXEMPTION FROM FILING O.T. & IA No. 270230/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 32235/2024 (IX)  
 (IA No.284858/2024-CONDONATION OF DELAY IN FILING and IA No.284857/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.284859/2024-EXEMPTION FROM FILING O.T. and IA No.284860/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No.284856/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 29310/2024 (IX)  
 (IA No.270097/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.270099/2024-EXEMPTION FROM FILING O.T. and IA No.270095/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 32437/2024 (IX)  
 (FOR ADMISSION and I.R. and IA No.281809/2024-CONDONATION OF DELAY IN FILING and IA No.281807/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.281811/2024-EXEMPTION FROM FILING O.T. and IA No.281812/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No.281805/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 32534/2024 (IX)  
 (IA No.285476/2024-CONDONATION OF DELAY IN FILING and IA No.285470/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.285479/2024-EXEMPTION FROM FILING O.T. and IA No.285481/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No.285456/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 29694/2024 (IX)  
 (IA No.278135/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.278137/2024-EXEMPTION FROM FILING O.T. and IA No.278134/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 29695/2024 (IX)  
 (IA No.274696/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.274698/2024-EXEMPTION FROM FILING O.T. and IA No.274694/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 36630/2024 (IX)  
 (FOR ADMISSION and I.R. and IA No.281941/2024-CONDONATION OF DELAY IN FILING and IA No.281938/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.281942/2024-EXEMPTION FROM FILING O.T. and IA No.281944/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No.281937/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 28898/2024 (IX)  
 (IA No. 269709/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 269711/2024 - EXEMPTION FROM FILING O.T. & IA No. 269708/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 38413/2024 (IX)  
 ( IA No.227021/2024-CONDONATION OF DELAY IN FILING and IA No.227020/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

and IA No.227023/2024-EXEMPTION FROM FILING O.T. and IA  
No.227019/2024-PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 38434/2024 (IX)  
( IA No.232340/2024-CONDONATION OF DELAY IN FILING and IA  
No.232341/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
and IA No.232342/2024-EXEMPTION FROM FILING O.T. and IA  
No.232339/2024-CONDONATION OF DELAY IN REFILEING / CURING THE  
DEFECTS and IA No.232344/2024-PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 38449/2024 (IX)  
( IA No.232379/2024-CONDONATION OF DELAY IN FILING and IA  
No.232378/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
and IA No.232380/2024-EXEMPTION FROM FILING O.T. and IA  
No.232381/2024-CONDONATION OF DELAY IN REFILEING / CURING THE  
DEFECTS and IA No.232377/2024-PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 38460/2024 (IX)  
(FOR ADMISSION and I.R. and IA No.230289/2024-CONDONATION OF DELAY  
IN FILING and IA No.230288/2024-EXEMPTION FROM FILING C/C OF THE  
IMPUGNED JUDGMENT and IA No.230291/2024-EXEMPTION FROM FILING O.T.  
and IA No.230292/2024-CONDONATION OF DELAY IN REFILEING / CURING  
THE DEFECTS and IA No.230287/2024-PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 38497/2024 (IX)  
(IA No. 230267/2024 - CONDONATION OF DELAY IN FILING, IA No.  
230271/2024 - CONDONATION OF DELAY IN REFILEING / CURING THE  
DEFECTS, IA No. 230264/2024 - EXEMPTION FROM FILING C/C OF THE  
IMPUGNED JUDGMENT, IA No. 230269/2024 - EXEMPTION FROM FILING O.T.  
IA No. 230263/2024 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 38567/2024 (IX)  
(IA No.229891/2024-CONDONATION OF DELAY IN FILING and IA  
No.229888/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
and IA No.229890/2024-EXEMPTION FROM FILING O.T. and IA  
No.229892/2024-CONDONATION OF DELAY IN REFILEING / CURING THE  
DEFECTS and IA No.229887/2024-PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 38575/2024 (IX)  
(IA No.234614/2024-CONDONATION OF DELAY IN FILING and IA  
No.234617/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
and IA No.234618/2024-EXEMPTION FROM FILING O.T. and IA  
No.234615/2024-CONDONATION OF DELAY IN REFILEING / CURING THE  
DEFECTS and IA No.234616/2024-PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 38612/2024 (IX)

(IA No.223870/2024-CONDONATION OF DELAY IN FILING and IA No.223869/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.223871/2024-EXEMPTION FROM FILING O.T. and IA No.223868/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 38628/2024 (IX)

( IA No.222072/2024-CONDONATION OF DELAY IN FILING and IA No.222071/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.222074/2024-EXEMPTION FROM FILING O.T. and IA No.222070/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 26627/2024 (IX)

(IA No.248098/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.248106/2024-EXEMPTION FROM FILING O.T. and IA No.248097/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 38693/2024 (IX)

(IA No.218792/2024-CONDONATION OF DELAY IN FILING and IA No.218789/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.218794/2024-EXEMPTION FROM FILING O.T. and IA No.218787/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 38716/2024 (IX)

(IA No.225286/2024-CONDONATION OF DELAY IN FILING and IA No.225287/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.225288/2024-EXEMPTION FROM FILING O.T. and IA No.225289/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 38751/2024 (IX)

( IA No.219816/2024-CONDONATION OF DELAY IN FILING and IA No.219814/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.219817/2024-EXEMPTION FROM FILING O.T. and IA No.219813/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 38780/2024 (IX)

(IA No.219538/2024-CONDONATION OF DELAY IN FILING and IA No.219534/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.219540/2024-EXEMPTION FROM FILING O.T. and IA No.219533/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 38819/2024 (IX)

(FOR ADMISSION and I.R. and IA No.218238/2024-CONDONATION OF DELAY IN FILING and IA No.218237/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.218240/2024-EXEMPTION FROM FILING O.T. and IA No.218236/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 38878/2024 (IX)  
 (IA No.220986/2024-CONDONATION OF DELAY IN FILING and IA  
 No.220984/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
 and IA No.220991/2024-EXEMPTION FROM FILING O.T. and IA  
 No.222508/2024-PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 38909/2024 (IX)  
 ( IA No.216264/2024-CONDONATION OF DELAY IN FILING and IA  
 No.216266/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
 and IA No.216267/2024-EXEMPTION FROM FILING O.T. and IA  
 No.216265/2024-PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 39642/2024 (IX)  
 (FOR ADMISSION and I.R. and IA No.217698/2024-CONDONATION OF DELAY  
 IN FILING and IA No.217697/2024-EXEMPTION FROM FILING C/C OF THE  
 IMPUGNED JUDGMENT and IA No.217699/2024-EXEMPTION FROM FILING O.T.  
 and IA No.217696/2024-PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 39664/2024 (IX)  
 (IA No.241654/2024-CONDONATION OF DELAY IN FILING and IA  
 No.241656/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
 and IA No.241657/2024-EXEMPTION FROM FILING O.T. and IA  
 No.241659/2024-PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 40173/2024 (IX)  
 ( IA No.219038/2024-CONDONATION OF DELAY IN FILING and IA  
 No.219040/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
 and IA No.219041/2024-EXEMPTION FROM FILING O.T. and IA  
 No.219039/2024-PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 22554/2024 (IX)  
 (IA No. 215419/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT, IA No. 215423/2024 - EXEMPTION FROM FILING O.T. & IA No.  
 215417/2024 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 40244/2024 (IX)  
 ( IA No.223470/2024-CONDONATION OF DELAY IN FILING and IA  
 No.223469/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
 and IA No.223471/2024-EXEMPTION FROM FILING O.T. and IA  
 No.223468/2024-PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 22553/2024 (IX)  
 (IA No. 211120/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT, IA No. 211122/2024 - EXEMPTION FROM FILING O.T. & IA No.  
 211118/2024 - PERMISSION TO FILE ADDITIONAL

**DOCUMENTS/FACTS/ANNEXURES)**

Diary No(s). 40293/2024 (IX)  
 (IA No.239372/2024-CONDONATION OF DELAY IN FILING and IA  
 No.239373/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
 and IA No.239374/2024-EXEMPTION FROM FILING O.T. and IA  
 No.239375/2024-PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 40315/2024 (IX)  
 (IA No.212609/2024-CONDONATION OF DELAY IN FILING and IA  
 No.212605/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
 and IA No.212608/2024-EXEMPTION FROM FILING O.T. and IA  
 No.212604/2024-PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 40324/2024 (IX)  
 ( IA No.233417/2024-CONDONATION OF DELAY IN FILING and IA  
 No.233422/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
 and IA No.233418/2024-EXEMPTION FROM FILING O.T. and IA  
 No.233425/2024-PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 779/2025 (IX)  
 (IA No. 297467/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT, IA No. 297469/2024 - EXEMPTION FROM FILING O.T. & IA No.  
 297470/2024 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 778/2025 (IX)  
 (IA No. 290549/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT, IA No. 290552/2024 - EXEMPTION FROM FILING O.T. & IA No.  
 290547/2024 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 1567/2025 (IX)  
 (IA No. 636/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT, IA No. 638/2025 - EXEMPTION FROM FILING O.T. & IA No.  
 634/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 709/2025 (IX)  
 (IA No. 292185/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT, IA No. 292186/2024 - EXEMPTION FROM FILING O.T. & IA No.  
 292187/2024 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 712/2025 (IX)  
 (IA No. 292179/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED  
 JUDGMENT, IA No. 292180/2024 - EXEMPTION FROM FILING O.T. & IA No.  
 292181/2024 - PERMISSION TO FILE ADDITIONAL  
 DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 710/2025 (IX)

(IA No. 296785/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 296787/2024 - EXEMPTION FROM FILING O.T. & IA No. 296784/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 723/2025 (IX)  
(IA No. 293140/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 293145/2024 - EXEMPTION FROM FILING O.T. & IA No. 293136/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 722/2025 (IX)  
(IA No. 296355/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 296360/2024 - EXEMPTION FROM FILING O.T. & IA No. 296353/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 720/2025 (IX)  
(IA No. 294779/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 294784/2024 - EXEMPTION FROM FILING O.T. & IA No. 294777/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 721/2025 (IX)  
(IA No. 293396/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 293399/2024 - EXEMPTION FROM FILING O.T. & IA No. 293395/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 57239/2024 (IX)  
(IA No. 7306/2025 - CONDONATION OF DELAY IN FILING, IA No. 7309/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 7310/2025 - EXEMPTION FROM FILING O.T. & IA No. 7312/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 57444/2024 (IX)  
(IA No. 24177/2025 - CONDONATION OF DELAY IN FILING, IA No. 24178/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 24180/2025 - EXEMPTION FROM FILING O.T. & IA No. 24188/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 57811/2024 (IX)  
(IA No. 21360/2025 - CONDONATION OF DELAY IN FILING, IA No. 21359/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 21361/2025 - EXEMPTION FROM FILING O.T. & IA No. 21358/2025 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 14-02-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SUDHANSHU DHULIA  
HON'BLE MR. JUSTICE K. VINOD CHANDRAN

**For Petitioner(s)** Ms. Mayuri Raghuvanshi, AOR  
Mr. Vyom Raghuvanshi, Adv.  
Ms. Akanksha Rathore, Adv.  
Ms. Kinjal Sharma, Adv.

**For Respondent(s)** Mr. Ritesh Patil, AOR  
  
Mr. P.N. Mishra, Sr. Adv.  
Mr. Shivaji M. Jadhav, AOR  
Mr. Brij Kishor Sah, Adv.  
Mr. Adarsh Kumar Pandey, Adv.  
Mr. Vignesh Singh, Adv.  
Mr. Aditya S. Jadhav, Adv.  
Mr. Rahul Verma, Adv.

**UPON hearing the counsel the Court made the following  
O R D E R**

**List on 18.02.2025.**

**(NIRMALA NEGI)  
COURT MASTER (SH)**

**(RENU BALA GAMBHIR)  
ASSISTANT REGISTRAR**